

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016) FOR THE ATTENTION OF THE STAKEHOLDERS OF ABHIJEET TOLL ROAD (KARNATAKA) LIMITED		
Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	ABHIJEET TOLL ROAD (KARNATAKA) LIMITED
2.	Date of incorporation of corporate debtor	16/05/2011
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies-Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45400WB2011PLC162615
5.	Address of the registered office and principal office (if any) of corporate debtor	FE-83, Sector-III, Salt Lake City, Ground Floor, Kolkata, West Bengal, India, 700106
6.	Date of closure of Insolvency Resolution Process	13th August, 2024
7.	Liquidation commencement date of corporate debtor	13th August, 2024 (Order received on 16th August, 2024)
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Sunil Chordia, Registration Number: IBB/IIPA-002/IP-N01209/2022-23/14078
9.	Address and e-mail of the liquidator, as registered with the Board	Address: P-41, Princep Street, Room No. 222, Kolkata-700072, West Bengal E-mail: chorariamba@rediffmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: P-41, Princep Street, Room No. 222, Kolkata-700072, West Bengal E-mail: cirp.abhijeettoll@outlook.com
11.	Last date for submission of claims	15th September, 2024

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the **Abhijeet Toll Road (Karnataka) Limited** on **13th August, 2024**. (Order received on **16th August, 2024**)

The stakeholders of **Abhijeet Toll Road (Karnataka) Limited** are hereby called upon to submit their claims with proof on or before **15th September, 2024** to the liquidator at the address mentioned against item No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

[In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.]

Sd/-
SUNIL CHORDIA
 Liquidator - Abhijeet Toll Road (Karnataka) Limited
 Registration No. IBB/IIPA-002/IP-N01209/2022-23/14078

Date : 17/08/2024
 Place : Kolkata

AFA No. AA2/14078/02/300625/203273 valid till 30/06/2025
 P-41, Princep Street, Room No. 222, Kolkata-700072

ವಾರ್ತಾ ಭಾರತಿ

• ಬೆಂಗಳೂರು • ಮಂಗಳೂರು • ಶಿವಮೊಗ್ಗ

19 ಆಗಸ್ಟ್ 2024
ಸೋಮವಾರ

VARTHABHARATHI KANNADA DAILY



REGD.NO: KA/BGW-1528/2024-25 RNI NO: KAR KAN/2008/31737

• ಪಂಪು 17 • ಪಂಚಿ 175 • ಬೆಂಗಳೂರು • ಪುಟ 12 • ಬೆರ ₹ 4.00

2

ಬೆಂಗಳೂರು, ಸೋಮವಾರ, ಆಗಸ್ಟ್ 19, 2024

ಫಾರ್ಮ್ ಬಿ ಸಾರ್ವಜನಿಕ ಘೋಷಣೆ [ಭಾರತದ ದಿವಾಳಿತನ ಮತ್ತು ಪಾಪರಿಕೆ ಮಂಡಳಿ (ದಿವಾಳಿತನ ಪ್ರಕ್ರಿಯೆ) ನಿಬಂಧನೆಗಳು-2016ರ ನಿಬಂಧನೆ 12 ಅನ್ವಯ] ಅಭಿಜೇತ್ ಟೋಲ್ ರೋಡ್ (ಕರ್ನಾಟಕ) ಲಿಮಿಟೆಡ್‌ನ ಹಕ್ಕುದಾರರ ಗಮನಕ್ಕೆ		
ಕ್ರ.ಸಂ.	ವಿವರಗಳು	ವಿವರಗಳು
1.	ಕಾರ್ಪೊರೇಟ್ ವ್ಯಕ್ತಿಯ ಹೆಸರು	ಅಭಿಜೇತ್ ಟೋಲ್ ರೋಡ್ (ಕರ್ನಾಟಕ) ಲಿಮಿಟೆಡ್
2.	ಕಾರ್ಪೊರೇಟ್ ವ್ಯಕ್ತಿಯ ಸಂಸ್ಥಾಪನೆ ದಿನಾಂಕ	16.05.2011
3.	ಯಾವ ಪ್ರಾಧಿಕಾರದಡಿ ಕಾರ್ಪೊರೇಟ್ ವ್ಯಕ್ತಿ ಸಂಸ್ಥಾಪನೆ/ ನೋಂದಣಿಯಾಗಿದ್ದಾರೆ	ಕಂಪನಿಗಳ ರಿಜಿಸ್ಟ್ರಾರ್ - ಕೋಲ್ಕತ್ತಾ
4.	ಕಾರ್ಪೊರೇಟ್ ವ್ಯಕ್ತಿಯ ಕಾರ್ಪೊರೇಟ್ ಐಡೆಂಟಿಟಿ ನಂಬರ್	U45400WB2011PLC162615
5.	ಕಾರ್ಪೊರೇಟ್ ವ್ಯಕ್ತಿಯ ನೋಂದಾಯಿತ ಕಛೇರಿ ಮತ್ತು ಪ್ರಧಾನ ಕಛೇರಿ (ಇದ್ದಲ್ಲಿ) ವಿಳಾಸ	ಎಫ್.ಇ-83, ಸೆಕ್ಟರ್-III, ಸಾಲ್ಟ್ ಲೇಕ್ ಸಿಟಿ, ನೆಲ ಮಹಡಿ, ಕೋಲ್ಕತ್ತಾ, ಪಶ್ಚಿಮ ಬಂಗಾಳ, ಭಾರತ, 700106
6.	ಕಾರ್ಪೊರೇಟ್ ವ್ಯಕ್ತಿಯ ಸಮಾಪನಾ ನಿರ್ಣಯ ಪ್ರಕ್ರಿಯೆ ಮುಕ್ತಾಯ ದಿನಾಂಕ	13ನೇ ಆಗಸ್ಟ್ 2024
7.	ಕಾರ್ಪೊರೇಟ್ ವ್ಯಕ್ತಿಯ ಸಮಾಪನಾ ಪ್ರಕ್ರಿಯೆ ಆರಂಭದ ದಿನಾಂಕ	13ನೇ ಆಗಸ್ಟ್ 2024 (ಆದೇಶವನ್ನು 16ನೇ ಆಗಸ್ಟ್, 2024 ರಂದು ಸ್ವೀಕರಿಸಲಾಗಿದೆ)
8.	ಸಮಾಪನಾದಾರರಾಗಿ ಕಾರ್ಯ ನಿರ್ವಹಿಸುವ ಸಮಾಪನಾ ವ್ಯಕ್ತಿಹರರ ಹೆಸರು ಮತ್ತು ನೋಂದಣಿ ಸಂಖ್ಯೆ	ಹೆಸರು : ಸುನಿಲ್ ಚೋರಾರಿಯಾ, ನೋಂದಣಿ ಸಂಖ್ಯೆ IBBI/IPA-002/IP-N01209/2022-23/14078
9.	ಮಂಡಳಿಯಲ್ಲಿ ನೋಂದಾಯಿಸಿದಂತೆ ಸಮಾಪನಾದಾರರ ವಿಳಾಸ ಮತ್ತು ಇ-ಮೇಲ್	ವಿಳಾಸ: ಪಿ-41, ಪ್ರಿನ್ಸೆಪ್ ಸ್ಟ್ರೀಟ್, ಕೊಠಡಿ ಸಂಖ್ಯೆ 222, ಕೋಲ್ಕತ್ತಾ-700072, ಪಶ್ಚಿಮ ಬಂಗಾಳ ಇ-ಮೇಲ್: chorariamba@rediffmail.com
10.	ಸಮಾಪನಾದಾರರ ಜತೆ ಸಂಪರ್ಕಕ್ಕೆ ಬಳಸುವ ವಿಳಾಸ ಮತ್ತು ಇ-ಮೇಲ್	ವಿಳಾಸ: ಪಿ-41, ಪ್ರಿನ್ಸೆಪ್ ಸ್ಟ್ರೀಟ್, ಕೊಠಡಿ ಸಂಖ್ಯೆ 222, ಕೋಲ್ಕತ್ತಾ-700072, ಪಶ್ಚಿಮ ಬಂಗಾಳ ಇ-ಮೇಲ್: cirp.abhijeettoll@outlook.com
11.	ಕ್ಷೇಮಗಳ ಸಲ್ಲಿಕೆಗೆ ಕೊನೆಯ ದಿನಾಂಕ	15ನೇ ಸೆಪ್ಟೆಂಬರ್ 2024
ಈ ಮೂಲಕ ತಿಳಿಯಪಡಿಸುವುದೇನೆಂದರೆ ರಾಷ್ಟ್ರೀಯ ಕಂಪನಿ ಕಾನೂನು ನ್ಯಾಯಮಂಡಳಿಯ ಬೆಂಗಳೂರು ಪೀಠವು ಅಭಿಜೇತ್ ಟೋಲ್ ರೋಡ್ (ಕರ್ನಾಟಕ) ಲಿಮಿಟೆಡ್‌ನ ಸಮಾಪನಾ ಪ್ರಕ್ರಿಯೆ ಆರಂಭಿಸಲು ದಿನಾಂಕ: 16.08.2024ರಂದು ಆದೇಶ ನೀಡಿದೆ. ಅಭಿಜೇತ್ ಟೋಲ್ ರೋಡ್ (ಕರ್ನಾಟಕ) ಲಿಮಿಟೆಡ್‌ನ ಹಕ್ಕುದಾರರಿಗೆ ಈ ಮೂಲಕ ತಮ್ಮ ಕ್ಷೇಮಗಳ ಪುರಾವೆಯನ್ನು 15ನೇ ಸೆಪ್ಟೆಂಬರ್ 2024ರ ಒಳಗಾಗಿ ಐಟಂ-10ರ ವಿಧಾನ ನೀಡಿರುವ ಸಮಾಪನಾದಾರರ ವಿಳಾಸಕ್ಕೆ ಸಲ್ಲಿಸುವಂತೆ ಗಮನ ಸೆಳೆಯಲಾಗುತ್ತಿದೆ. ಹಣಕಾಸು ಸಾಲದಾರರು ತಮ್ಮ ಕ್ಷೇಮಗಳ ಪುರಾವೆಗಳನ್ನು ಎಲೆಕ್ಟ್ರಾನಿಕ್ ವಿಧಾನದ ಮೂಲಕವಷ್ಟೇ ಸಲ್ಲಿಸಬೇಕು. ಎಲ್ಲ ಇತರ ಹಕ್ಕುದಾರರು ತಮ್ಮ ಕ್ಷೇಮಗಳ ಪುರಾವೆಗಳನ್ನು ವೈಯಕ್ತಿಕವಾಗಿ, ಅಂಚೆ ಮೂಲಕ ಅಥವಾ ಎಲೆಕ್ಟ್ರಾನಿಕ್ ವಿಧಾನದಲ್ಲಿ ಸಲ್ಲಿಸಬಹುದಾಗಿದೆ. ಸುಳ್ಳು ಅಥವಾ ತಪ್ಪಾದಾರಿಗಳೆಂದುಂಥ ಪುರಾವೆಗಳನ್ನು ಸಲ್ಲಿಸುವುದು ದಂಡವನ್ನು ಆಹ್ವಾನಿಸುತ್ತದೆ. [ಎಂದು ವೇಳೆ ಮಧ್ಯಸ್ಥಗಾರನು ದಿವಾಳಿ ಪ್ರಕ್ರಿಯೆಯ ಸಮಯದಲ್ಲಿ ತನ್ನ ಹಕ್ಕುಗಳನ್ನು ಸಲ್ಲಿಸದಿದ್ದರೆ, ದಿವಾಳಿತನ ಮತ್ತು ದಿವಾಳಿತನ ಮಂಡಳಿ ಆಫ್ ಇಂಡಿಯಾ (ಕಾರ್ಪೊರೇಟ್ ವ್ಯಕ್ತಿಗಳಿಗೆ ದಿವಾಳಿತನ ಪರಿಹಾರ ಪ್ರಕ್ರಿಯೆ) ನಿಯಮಗಳು, 2016 ರ ಅಡಿಯಲ್ಲಿ ಕಾರ್ಪೊರೇಟ್ ದಿವಾಳಿತನ ಪರಿಹಾರ ಪ್ರಕ್ರಿಯೆಯಲ್ಲಿ ಅಂತಹ ಮಧ್ಯಸ್ಥಗಾರನು ಸಲ್ಲಿಸಿದ ಕ್ಲೈಮ್‌ಗಳು ಸೆಕ್ಷನ್ 38 ರ ಅಡಿಯಲ್ಲಿ ಸಲ್ಲಿಸಲಾಗಿದೆ ಎಂದು ಪರಿಗಣಿಸಲಾಗಿದೆ.] ಸಹಿ/- ಸುನಿಲ್ ಚೋರಾರಿಯಾ ಅಭಿಜೇತ್ ಟೋಲ್ ರೋಡ್ (ಕರ್ನಾಟಕ) ಲಿಮಿಟೆಡ್ ನೋಂದಣಿ ಸಂಖ್ಯೆ IBBI/IPA-002/IP-N01209/2022-23/14078 AFA ಸಂಖ್ಯೆ AA2/14078/02/300625/203273 ದಿ.:30/06/2025 ರವರೆಗೆ ಮಾನ್ಯವಾಗಿರುತ್ತದೆ P-41, ಪ್ರಿನ್ಸೆಪ್ ಸ್ಟ್ರೀಟ್, ಕೊಠಡಿ ಸಂಖ್ಯೆ 222, ಕೋಲ್ಕತ್ತಾ-700072		
ದಿನಾಂಕ: 17.08.2024 ಸ್ಥಳ: ಕೋಲ್ಕತ್ತಾ		

আজকাল



কলকাতা সোমবার ১৯ আগস্ট ২০২৪

ফর্ম 'বি'		
প্রকাশ্য ঘোষণা		
[ইনসলভেন্সি অ্যান্ড ব্যাঙ্করাপসি বোর্ড অফ ইন্ডিয়া (লিকুইডেশন প্রসেস) রেগুলেশনস, ২০১৬-এর রেগুলেশন ১২ অধীনে]		
অভিজিৎ টোল রোড (কর্ণাটক) লিমিটেড-এর স্বার্থধারকদের অবগতির জন্য		
ক্রম	বিবরণ	বিশদ তথ্য
১.	কর্পোরেট ঋণগ্রহীতার নাম	অভিজিৎ টোল রোড (কর্ণাটক) লিমিটেড
২.	কর্পোরেট ঋণগ্রহীতার প্রতিষ্ঠার তারিখ	১৬.০৫.২০১১
৩.	যে কর্তৃপক্ষের অধীনে এই কর্পোরেট ঋণগ্রহীতা প্রতিষ্ঠিত/নিবন্ধীকৃত	রেজিস্ট্রার অফ কোম্পানিজ, কলকাতা
৪.	কর্পোরেট ঋণগ্রহীতার কর্পোরেট আইডেন্টিটি নম্বর/লিমিটেড লায়ালিটি আইনডেন্টিফিকেশন নম্বর	U45400WB2011PLC162615
৫.	কর্পোরেট ঋণগ্রহীতার রেজিস্টার্ড অফিস এবং মুখ্য অফিস (যদি থাকে)-এর ঠিকানা	এফই-৮৩, সেক্টর-৩, সপ্ট লেক সিটি, প্রথম তল, কলকাতা, পশ্চিমবঙ্গ, ভারত, ৭০০১০৬
৬.	ইনসলভেন্সি রেজোলিউশন প্রসেস বন্ধের তারিখ	১৩ আগস্ট, ২০২৪
৭.	কর্পোরেট ঋণগ্রহীতার লিকুইডেশন শুরু তারিখ	১৩ আগস্ট, ২০২৪ (আদেশ প্রাপ্তির তারিখ: ১৬ আগস্ট, ২০২৪)
৮.	লিকুইডেটর হিসেবে ক্রিয়ারত ইনসলভেন্সি প্রফেশনালের নাম এবং রেজিস্ট্রেশন নম্বর	নাম: সুনীল ছোরারিয়া, রেজিস্ট্রেশন নম্বর: IBBI/IPA-002/IP-N01209/2022-23/14078
৯.	বোর্ডের কাছে নিবন্ধন অনুযায়ী লিকুইডেটরের ঠিকানা এবং ই-মেল আইডি	ঠিকানা: পি-৪১, প্রিন্সিপে স্ট্রিট, রুম নং ২২২, কলকাতা-৭০০০৭২, পশ্চিমবঙ্গ ই-মেল: chorariamba@rediffmail.com
১০.	লিকুইডেটরের সঙ্গে যোগাযোগের জন্য ব্যবহার্য ঠিকানা এবং ই-মেল আইডি	ঠিকানা: পি-৪১, প্রিন্সিপে স্ট্রিট, রুম নং ২২২, কলকাতা-৭০০০৭২, পশ্চিমবঙ্গ ই-মেল: cirp.abhijeettoll@outlook.com
১১.	দাবি পেশের শেষ তারিখ	১৫ সেপ্টেম্বর, ২০২৪

এতদ্বারা এই নোটিস জারি করা হচ্ছে যে, মহামান্য ন্যাশনাল কোম্পানি ল ট্রাইবুনালের কলকাতা বেঞ্চ ১৩ আগস্ট, ২০২৪ তারিখে অভিজিৎ টোল রোড (কর্ণাটক) লিমিটেড-এর লিকুইডেশন শুরুর আদেশ জারি করেছেন। (আদেশ প্রাপ্তির তারিখ: ১৬ আগস্ট, ২০২৪)। অভিজিৎ টোল রোড (কর্ণাটক) লিমিটেড-এর স্বার্থধারকদের প্রতি আহ্বান জানানো হচ্ছে যাতে তাঁরা ওপরে দফা নং ১০-তে উল্লেখ করা ঠিকানায় লিকুইডেটরের কাছে ১৫ সেপ্টেম্বর, ২০২৪ তারিখের মধ্যে তাঁদের দাবির অনুকূলে প্রমাণ পেশ করেন। আর্থিক ঋণদাতারা কেবলমাত্র ইলেকট্রনিক উপায়ে তাঁদের দাবির অনুকূলে প্রমাণ দাখিল করবেন। বাকি সকল ঋণদাতা তাঁদের দাবির অনুকূলে প্রমাণ নিজে এসে, ডাক মাধ্যমে বা ইলেকট্রনিক উপায়ে দাখিল করতে পারবেন। দাবির অনুকূলে মিথ্যা বা বিভ্রান্তিকর প্রমাণ দাখিল করলে জরিমানা হতে পারে। [লিকুইডেশন প্রক্রিয়ার সময়ের মধ্যে স্বার্থধারকগণ দাবি জমা না করতে পারলে, ইনসলভেন্সি অ্যান্ড ব্যাঙ্করাপসি বোর্ড অফ ইন্ডিয়া (ইনসলভেন্সি রেজোলিউশন প্রসেস ফর কর্পোরেট পারসনস) রেগুলেশনস, ২০১৬ এর অধীনে কর্পোরেট ইনসলভেন্সি রেজোলিউশন প্রক্রিয়ার সময় স্বার্থধারকগণ দ্বারা জমা করা দাবি ধারা ৩৮ এর অধীনে জমা বলে ধরা হবে।]

স্বা/-
সুনীল ছোরারিয়া,
লিকুইডেটর-অভিজিৎ টোল রোড (কর্ণাটক) লিমিটেড
রেজিস্ট্রেশন নম্বর IBBI/IPA-002/IP-N01209/2022-23/14078
তারিখ: ১৭.০৮.২০২৪
স্থান: কলকাতা
এএফএ নং: AA2/14078/02/300625/203273, ৩০.০৬.২০২৫ অবধি বৈধ
পি-৪১, প্রিন্সিপে স্ট্রিট, রুম নং ২২২, কলকাতা-৭০০০৭২

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF

ABHIJEET TOLL ROAD (KARNATAKA) LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	ABHIJEET TOLL ROAD (KARNATAKA) LIMITED
2.	Date of incorporation of corporate debtor	16/05/2011
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies-Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45400WB2011PLC162615
5.	Address of the registered office and principal office (if any) of corporate debtor	FE-83, Sector-III, Salt Lake City, Ground Floor, Kolkata, West Bengal, India, 700106
6.	Date of closure of Insolvency Resolution Process	13th August, 2024
7.	Liquidation commencement date of corporate debtor	13th August, 2024 (Order received on 16th August, 2024)
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Sunil Choraria, Registration Number: IBB/I/PA-002/IP-N01209/2022-23/14078
9.	Address and e-mail of the liquidator, as registered with the Board	Address: P-41, Princep Street, Room No. 222, Kolkata-700072, West Bengal E-mail: chorariamba@rediffmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: P-41, Princep Street, Room No. 222, Kolkata-700072, West Bengal E-mail: cirp.abhijeettoll@outlook.com
11.	Last date for submission of claims	15th September, 2024

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the **Abhijeet Toll Road (Karnataka) Limited** on **13th August, 2024**. (Order received on **16th August, 2024**)

The stakeholders of **Abhijeet Toll Road (Karnataka) Limited** are hereby called upon to submit their claims with proof on or before **15th September, 2024** to the liquidator at the address mentioned against item No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

[In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.]

Sd/-

SUNIL CHORARIA

Liquidator - Abhijeet Toll Road (Karnataka) Limited

Registration No. IBB/I/PA-002/IP-N01209/2022-23/14078

AFA No. AA2/14078/02/300625/203273 valid till 30/06/2025

P-41, Princep Street, Room No. 222, Kolkata-700072

Date : 17/08/2024

Place : Kolkata

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016) FOR THE ATTENTION OF THE STAKEHOLDERS OF ABHIJEET TOLL ROAD (KARNATAKA) LIMITED		
Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	ABHIJEET TOLL ROAD (KARNATAKA) LIMITED
2.	Date of incorporation of corporate debtor	16/05/2011
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies-Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45400WB2011PLC162615
5.	Address of the registered office and principal office (if any) of corporate debtor	FE-83, Sector-III, Salt Lake City, Ground Floor, Kolkata, West Bengal, India, 700106
6.	Date of closure of Insolvency Resolution Process	13th August, 2024
7.	Liquidation commencement date of corporate debtor	13th August, 2024 (Order received on 16th August, 2024)
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Sunil Choraria, Registration Number: IBB/IPA-002/IP-N01209/2022-23/14078
9.	Address and e-mail of the liquidator, as registered with the Board	Address: P-41, Princep Street, Room No. 222, Kolkata-700072, West Bengal E-mail: chorariamba@rediffmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: P-41, Princep Street, Room No. 222, Kolkata-700072, West Bengal E-mail: cirp.abhijeettoll@outlook.com
11.	Last date for submission of claims	15th September, 2024

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the **Abhijeet Toll Road (Karnataka) Limited** on **13th August, 2024**. (Order received on **16th August, 2024**)

The stakeholders of **Abhijeet Toll Road (Karnataka) Limited** are hereby called upon to submit their claims with proof on or before **15th September, 2024** to the liquidator at the address mentioned against item No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

[In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.]

Sd/-
SUNIL CHORARIA
 Liquidator - Abhijeet Toll Road (Karnataka) Limited
 Registration No. IBB/IPA-002/IP-N01209/2022-23/14078
 AFA No. AA2/14078/02/300625/203273 valid till 30/06/2025
 P-41, Princep Street, Room No. 222, Kolkata-700072

Date : 17/08/2024
 Place : Kolkata